

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2516

ANSWERED ON:27.08.2012

SHELTERS FOR SALT WORKERS

Jardosh Smt. Darshana Vikram;Naranbhai Shri Kachhadia;Rani Killi Krupa;Rathwa Shri Ramsinhbhai Patalbhai;Veljibhai Jat Poonamben

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has taken note of the miserable living conditions and non-availability of shelters/dwelling units for salt workers in the country including Andhra Pradesh;
- (b) if so, the details thereof along with the assistance provided/being provided by the Government to the salt workers during the last three years, State-wise;
- (c) whether various State Governments including Gujarat have sought a grant of 50 per cent Government assistance in the projects for the development of salt industry and welfare activities for agarias;
- (d) if so, the details thereof along with the decision taken by the Union Government on the proposal;
- (e) whether Central Salt and Marine Research Institute and Salt Commissioner have developed Model Salt Farms in Gujarat; and
- (f) if so, the details thereof along with the proposed Central assistance to the project?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): Yes, Sir. The Government sanctioned 5000 houses under the Namak Mazdoor Awas Yojana (NMAY) during the 10th Five Year Plan for salt workers in various States. The Scheme was discontinued in the 11th Five Year Plan and was finally approved by the Planning Commission for implementation in the last year of the 11th Five Year Plan under the revised format of Modified NMAY. Total of 750 houses were proposed to be sanctioned. However, since proposals were not received from the State Governments as per the schematic framework, sanctions could not be issued by the Government of India.

(c): The Central Government had received a general reference, only from the Government of Gujarat in February 2012 suggesting that Central Government may contribute 50% of the amount in the projects approved by the State Government for better welfare activities and development in salt producing areas.

(d): Specific proposal is awaited from the State Government.

(e): The Central Salt and Marine Chemicals Research Institute (CSMCRI) is reported to have established certain model salt farms in Gujarat with the help of NGOs and the State Government.

(f): Does not arise.